

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ASADA CORPORATION INDIA PVT LTD

1.	NAME OF CORPORATE PERSON	ASADA CORPORATION INDIA PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04.04.2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29253MH2013PTC241717
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	502, A Wing, Mittal Commercial, Hasan Pada, Road, Andheri East, Mumbai, Marol Naka Maharashtra-400059 India,
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04.06.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA. Pawan Kumar Garg 25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017 E-Mail Id : ca.pawangarg@gmail.com Mobile No. 9873981462 IBBI Reg No. IBBI/IPA-001/IP-P00608/2017-2018/11069
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07.07.2025

Notice is hereby given that the Asada Corporation India Private Limited has commenced voluntary liquidation on has commence the Voluntary liquidation on 04.06.2025.

The stakeholders of Asada Corporation India Private Limited are hereby call upon to submit a proof of claim, on or before 07.07.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

PAWAN KUMAR GARG
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00608/2017-2018/11069
NEW DELHI

Name and Signature of the Liquidator:

Sd/-

CA. Pawan Kumar Garg

Date : 07.06.2025

25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017

Place : New Delhi

IBBI Reg No. IBBI/IPA-001/IP-P00608/2017-2018/11069

